

National Company Law Tribunal  
Allahabad Bench  
Allahabad



14 (ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.12.2016.

NAME OF THE COMPANY: M/s Tej Kumar Book Depot Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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|----|--------------------------------|------|----------------|---|
| 1. | Xeyaul Haque                   | Adv  | Petitioner     |  |
| 2. | 1. Mr Rajesh Inaudar Adv       | Adv  | for Respondent |   |
|    | 2. Mr Abhishek Srivastava Adv. | Adv. | for Respondent |  |

Order dated 23.12.2016

14 (ND)/2015 M/s Tej Kumar Book Pvt. Ltd.

Response is filed, that one of the parties namely the Company, is not agreeable for mediation. Therefore at request of both sides the matter be listed on 03.02.2017 for final hearing. No adjournment will be allowed on that day.

List on 03.02.2017.

  
SH.V.S.R. AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 23.12.2016